

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1653/2024 In C.P. (IB)/370(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - Shamrock Pharmachemi Private Limited
V/s
Dhiren K Shah
IN THE MATTER OF
L&T FINANCE LIMITED
V/s
STERLING HEALTHCARE LIMITED

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1653/2021: - Adv. Nausher Kohli a/w Adv. Shikha Ginodia, Adv. Mr. Gaurav Suryavanshi appeared for the Applicant. This IA has been filed by the Applicant seeking condonation of delay in submission of the EoI. Registry is directed to issue a notice to the RP returnable on 25.04.2024. List this matter on **25.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)